

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05.

RCP(IB)/16(MB)2024

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.06.2024**

NAME OF THE PARTIES : **Mulraj Mody**
Vs
Westren Developers Pvt Ltd

For FC : Adv. Niraj Shah i/b Law Chamber of Siddharth Muraka

For CD : Adv. Yash Jain

IBC under Sec. 7

ORDER

Heard Counsel for the CD. Counsel for CD submits that CD has offered a flat to the applicant and as such, the settlement process is going on between them. **List on 03.07.2024 for reporting settlement/final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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